COUNCIL OF STATES

Saturday, 3 m May 1952

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

8.15 a.m.

PAPERS LAID ON THE TABLE

AMENDMENTS TO INDIAN AIRCRAFT RULES

THE MINISTER FOR COMMUNI-CATIONS (SHRI JAGJIVAN RAM): Sir, I beg to lay on the Table a copy of each of the following Ministry of Communications Notifications making certain further amendments to the Indian Aircraft Rules, 1937, under subsection (3) of section 5 of the Indian Aircraft Act, 1934—

- (J) Notification No. 10-A/8-50, dated the 31st March 1952. [Placed in Library. See No. P. 12/52.]
- (tt) Notification No. 10-A/48-51, dated the 23rd April 1952. [Placed in Library. See No. P. I3/52-]

DAMODAR VALLEY CORPORATION

THE MINISTER FOR DEFENCE (SHRI N. GOPALASWAMI): Sir, on behalf of my hon. colleague Shri Gulzari Lal Nanda, I beg to lay on the Table a copy each of Part I of the Annual Report for the year 1950-51 and the Budget Estimates for 1952-53 of the Damodar Valley Corporation under sections 45(5) and 44(3) respectively of the Damodar Valley Corporation Act. [Placed in Library. See Nos. IV M. 4(8) and 4(9) respectively.]

ELECTION OF DEPUTY CHAIRMAN

SHRI B. G. KHER (Bombay): Mr. Chairman, I move that Shri S. V. Krishna Moorthy Rao be chosen as the Deputy Chairman of this Council.

14 CSD

Shri AMOLAKH CHAND (Uttar P radesh): Mr. Chairman, I second the motion moved by my hon. friend Shri B. G. Kher that Shri S. V. Krishna Moorthy Rao be chosen as the Deputy Chairman of this Council.

MR. CHAIRMAN: The question is:

That Mr. S. V. Krishna Moorthy Rao be chosen as the Deputy Chairman of this Council

The motion was adopted.

Mr. CHAIRMAN : This unani mous vote

SHRI P. SUNDARAYYA (Madras): It is not unanimous. I said 'No'.

MR. CHAIRMAN: Did you say 'No'? I didn't hear it at all. At any rate, this vote by a very large majority shows the general confidence which Shri Krishna Moorthy Rao enjoys. He comes to his task very well equipped for it. He has been a legal practitioner of vast experience. He served on the Panel of Chairmen in the Provisional Parliament. I have no doubt that the fundamental rights of this Council and of every Member thereof including those who are in the Opposition will be safe in the hands of Shri Krishna Moorthy Rao. (Applause.) On behalf of all sections of the House, now that the election has taken place, and of myself, I wish him a very happy and useful term of office as Deputy Chairman of this Council.

PROF. G. RANGA (Madras): Mr. Chairman, I wish to join you in felicitating our friend Mr. Krishna Moorthy Rao. I have known him for some years, and I have seen him also functioning as Chairman on the Panel of Chairmen in the other House. I have found him to be very firm, clear-eyed and clear-headed and capable of maintaining the discipline in the House and also maintaining the dignity of the House. Sir, he was impartial, he was